Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

Minutes of NC-V meeting due for 25.04. 2013 but actually held on 26.04.2013

The meeting No.04/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was due for 25.04.2013 but actually held on 26.04.2013 in Room No.4 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri V.K. Kohli, Deputy Director	R.O. TC, Noida
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.04/AM-14 dated 25.04.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 4/84-ALC3/2013 MEETING DATE : 25.04.2013

	Case No.:8/43/84-ALC3/2012	1 3	Meet No/Date:4/84-ALC3/2013 25.04.2013	Status: Rejected	
	HQ File :01/84/050/00394/AM13/		Lic.No/Date:0510342710 08.01.2013	Reject	
1	Designer The Committee considered the case of non-accorde alanguith other relevant non-arg and absorbed that anniholat frus				

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that applicant firm

has telephonically informed that the orders for export product No.4 have been cancelled and the firm has desired to withdraw the subject item from their proposal. The Committee after deliberations agreed with the request of the applicant firm and decided to maintain status quo in this case.

	Case No.:2/4	ll l	Party Name: J.K. FABRICS (BANGALORE) NOTICE PVT.LTD,		II I		Status: Approved	
	HQ File :01/8	34/050/00006/AM14/	RLA File	:07/24/040/00421/		Lic.No/Date:07100 10.01.2013	093046	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the desubmitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in case as detailed below:-						_		
	S.No. Export Product			Export Quantity	Import item		Quantity allowed	d
	1.	Fabrics attached with Ve Tape (100% Nylon)		1,98,020 Meters	Velvet Tape (1	00% Nylon)	2,00,000 Meter	-
	The width	of velvet tape should match in	n both ir	mport and expo	rt.			

Case No.:20/47/84-ALC3/2012	1 -	Meet No/Date:4/84-ALC3/2013 25.04.2013	Status: Deferred
HQ File :01/84/050/00451/AM13/			Defer Date: 23.05.2013

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to inform the applicant firm that the proposal is under examination in consultation with Department of Chemicals & Petro-Chemicals, Ministry of Chemicals & Fertilizers. As and when the decision will be taken, will be communicated to the applicant firm and R.A., Mumbai. The case stands for re-listing on 23.05.2013.

4	Case No.:1/4/84-ALC3/2013	-		Status: Deferred
	HQ File :01/84/050/00005/AM14/			Defer Date: 09.05.2013
	Danisiama The Committee considers	-411 di	1-14	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 09.05.2013.

	Case No.:6/51/84-ALC3/2012		Status: Deferred
5	HQ File :01/84/050/00481/AM13/	Lic.No/Date:0710093699 13.02.2013	Defer Date: 16.05.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm to consider the proposal. Therefore, the Committee has decided to await the same and defer the case for re-listing on 16.05.2013.

] -	05.04.0010	Status: Approved
HQ File :01/84/050/00463/AM13/		Lic.No/Date:0510346399 18.02.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/10/2013-14/Hosy., dated 23.04.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	\Box
		Quantity		allowed	
1.	Men's jacket made of 100%	2100 Nos.	100% Polyester PU coating	2.73 Sq	•
	Polyester PU coating fabric,		fabric, GSM-101+/-10%,	meter pe	r
	GSM-101+/-10% (Style		width-57/58"	piece	
	No.MJK38COL01)				
1 2.	Coverall made of 70% Cotton	725 Nos.	70% Cotton 30% Polyester	4.83 Sq	Į.
	30% Polyester interwoven twill		interwoven twill "S" fabric,	meter pe	r
	fabric, GSM-185+/-10%, Style		GSM-185+/-10%, width-	piece	
	No.MCL38COL01		57/58"		

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

		25.04.2012	Status: Approved
HQ File :01/84/050/00489/AM13/	RLA File :04/24/040/00262/AM13/	Lic.No/Date:0410143431 18.02.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Coated non-woven	60,000 Sq.	Polyester Warp knit	61,200 Sq. meter
	Polyester Warp knit bonded	meter	bonded fabric, GSM-	(including 2%

fabric, GSM-290+/-10%	290+/-10%, black/0.8mm white	wastage)
	EVA Powder	5508 Kgs. (Including 2% wastage)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:7/48/84-ALC3/2012	II	Meet No/Date:4/84-ALC3/2013 25.04.2013	Status: Rejected
	HQ File :01/84/050/00460/AM13/		Lic.No/Date:0710093962 27.02.2013	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed application set in this case are still awaited from the applicant firm/ R.A. inspite of e-mail to R.A. Bangalore on 18.3.				

application set in this case are still awaited from the applicant firm/ R.A. inspite of e-mail to R.A. Bangalore on 18.3.2013. The CAD/CAM, measurement chart & sketch of the export product is not available to consider the proposal. In view of above, it was not possible for the Committee to compute the requirement of fabric and decided to reject the case.

RLA may take suitable consequential action accordingly.

II II		05.04.2012	Status: Approved
HQ File :01/84/050/00486/AM13/		Lic.No/Date:3310025566 27.02.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No).	Export Product		Export	Import item	Quantity
				Quantity		allowed
1.		Knitted	fabric-neoprene	6600 Kgs.	FR Viscose fibre (1.7 dtex,	4719 Kgs.

coated made out of FR	38mm)
Viscose fibre @ ratio of 65%,	P-Aramid fibre (1.7 dtex, 726 Kgs.
P-Aramid fibre @ ratio of	38mm)
10% & Chloro fibre @ ratio	Chloro fibre (2.8 dtex, 1815 Kgs.
of 25% (Quantity-12,000 Sq.	40mm)
meter)	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:4/51/84-ALC3/2012	-	05.04.2012	Status: Approved
HQ File :01/84/050/00479/AM13/		Lic.No/Date:0510348167 05.03.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/12/2013-14/Hosy., dated 23.04.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Children(Girls) Dress made of	7675 Nos.	60% Cotton 40% Nylon	0.86 Sq.
	60% Cotton 40% Nylon woven		woven lace fabric, GSM-	meter per
	lace fabric, GSM-80+/-10%		80+/-10%, width-54"	piece
	(Style No.883350/864343)			
2.	Girls Dress made of 60% Cotton	15,289	60% Cotton 40% Nylon	1.12 Sq.
	40% Nylon woven lace fabric,	Nos.	woven lace fabric, GSM-	meter per
	GSM-80+/-10% (Style		80+/-10%, width-54"	piece
	No.859813/866203/864282)			

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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II I	1 3	05.04.2012	Status: Approved
HQ File :01/84/050/00480/AM13/		Lic.No/Date:0210187267 07.03.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and seen from the SION J-166 that the overall with 1.75 Meter length +/-5%, the requirement of fabric is 4.05 Sq. meter per piece. In this case, the Committee noted that the length of overall is between 1.48 to 1.69 Sq. meter per piece. The Committee after deliberations decided to allow the requirement of fabric @ 4.05 Sq. meter per piece as per SION J-166 for the export product having 4XL and 5XL length. For other sizes of export product i.e. S, M, L, XL, 2XL & 3XL, the length of export product is less than 1.66 Sq. meter per piece, the Committee not agreed to with the requirement of quantity of fabric.

Case No.:3/4/84-ALC3/2013	Party Name: MAGNUM CLOTHING PVT LTD	Meet No/Date:4/84-ALC3/2013 25.04.2013	Status: Approved
HQ File :01/84/050/00007/AM14/		Lic.No/Date:0410144671 03.04.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM, measurement and sample of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:

	S.No.	Export Product	Export	Import item	Quantity
		1	Quantity	1	allowed
$_{2}\parallel$	1.	Girls Dress made of 100% Cotton	6665 Nos.	100% Cotton solid dyed	5998 Sq.
		solid dyed corduroy fabric,		corduroy fabric,	meter
		21WX40X40X77X177		21WX40X40X77X177,	
				width-56/57"	
	2.	Girls Dress made of 100% Cotton	16,752	100% Cotton printed	15,077 Sq.
		printed corduroy fabric,	Nos.	corduroy fabric,	meter

		21WX40X40X77X177		21WX40X40X77X177, width-56/57"			
The GSM should match in both import and export.							
	The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.						

	Case No.:4/4/84-ALC3/2013	II		Status: Approved	
13	HQ File :01/84/050/00008/AM14/	RLA File :07/24/040/00538/AM13/	Lic.No/Date:0710094833 16.04.2013		
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				